



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. 1117 of 200 2

Applicant(s) B. K. K. Ram ... S. Singh ... Pradhan ... Respondent(s) UOI

Advocate for Applicant(s) M/s. Dr. M. R. Panda Advocate for Respondent(s)

M K Nayak
R. Panda

NOTES OF THE REGISTRY

P.O. for Rs 50/- filed.

By
23.10.02

for Regn P1

24.10.02

DR
Shukla

Registration

24.01.03

for Admin P1

By
26.01.03

Bench

ORDERS OF THE TRIBUNAL

REGISTER

A/1
27.2.2003
Register

Or. No. 1 dated 27.2.2003

Heard Shri R. Panda, learned counsel for the applicant. Grievance of the applicant is that although he has been appointed to the post of Poultry Attendant in the Office of the Director, Central Poultry Breeding Farm w.e.f. 30.6.1998 vide Annexure-2, he has not been paid pay and allowance of the scale retrospectively from the year 1989, in accordance with the

2
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

direction of this Tribunal in an earlier O.A. As the cause of action relates to 1998, it is too late in the day to approach this Tribunal with the said grievance. In the said premises, we direct the applicant to submit his grievance as contained in this O.A. before the Respondents within a period of 30 days from the date of receipt of copy of this order and on receipt of such representation to be submitted by the applicant within the said time-frame, they will consider it and dispose of the matter within a speaking order.

Copy of order aff. 27/2/03
a/fw a/c A. copy issued
to all the despatches by
posts.

The same copy of
order issued to the
counsel for both
sides.

D.K. 100
S.O.

*My
27/2/03*

with the above direction, this O.A. is disposed of at the stage of admission itself.

Send copies of this order along with copies of the O.A. to Respondents and free copies of this order be handed over to the counsel for the applicant, and Shri A.K.Bose, Sr. Standing Counsel for the Respondents who is present and heard.

R.K.
VICE-CHAIRMAN 27/2/03

J.
MEMBER (JUDICIAL)